GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:3308
ANSWERED ON:19.08.2004
FUNDS TO NGOS FOR EDUCATION AND TRAINING OF HELPLESS CHILDREN
Reddy Shri Karunakara G.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a)The financial assistance allocated and released by the Union Government to the NGOs in Karnataka and other States/UTs for education and training of the helpless children during 2003-2004 and 2004-05, State/UT-wise and NGO-wise;
- (b)the funds spent by these organizations for the above purpose during the said period, State/UT- wise and NGO-wise;
- (c)whether these organizations have fulfilled the stipulated norms; and
- (d)if not, the names of organizations against whom action has been taken in this regard, State/UT-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a)A statement showing funds released to NGOs for education and training of children in Karnataka and other States/UTs during 2003-04 and 2004-05 as on 18.8.2004 is at Annexure. Details regarding funds released NGO wise during 2003-04 are given in the Annual Report of the Ministry for 2003-04. The Ministry also regularly updates its website to give details of funds released to the NGOs during the year.
- (b) to (d) The utilization certificates in respect of funds released to NGOs in the previous years are submitted by them to the Ministry alongwith the application for release of second installment of grant during the year. These proposals are received in the second half of the financial year and the utilization certificates are not yet due.